

Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu/Srinagar.

Notification

Jammu, the 21st of December, 2021

S.O. 428 - In exercise of powers conferred under proviso to Article 309 of the Constitution of India read with section 89 of the Jammu and Kashmir Reorganization Act, 2019 and in partial modification of any notification issued on the subject, the Lieutenant Governor of Jammu and Kashmir is pleased to direct that there shall be 'Joint Services/Cadres' of Jammu and Kashmir Administrative Service (JKAS), Jammu and Kashmir Police (Gazetted) Service (JKPS) and Jammu and Kashmir Forest (Gazetted) Service for Union territory of Ladakh, pending final decision regarding separate feeder cadres for the respective Services in the Union territory of Ladakh by the competent authority.

Consequent thereto, promotion of the members of these services shall be effected in terms of the combined seniority/strength of the service against the total posts of these cadres allocated to Union territory of Jammu and Kashmir and Union territory of Ladakh.

This issues in consultation with the Administration of Union territory of Ladakh.

By Order of the Lieutenant Governor.

Sd/-

(Manoj Kumar Dwivedi) IAS

Commissioner/ Secretary to the Government

No.GAD(Ser)Genl/606/2021

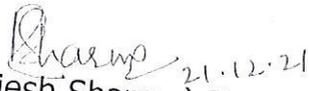
Dated:21.12.2021

Copy to Advisor to Hon'ble Lieutenant Governor, Union Territory of Ladakh.

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.

4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor, J&K.
6. Chief Electoral Officer, J&K.
7. All Commissioners/ Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Commissioner/Secretary to the Government, General Administration Department, Union territory of Ladakh.
11. Director General, J&K Institute of Management Public Administration and Rural Development.
12. All Heads of Departments/ Managing Directors.
13. All Deputy Commissioners.
14. Chairman, J&K Special Tribunal.
15. Director, Information, J&K.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K Public Service Commission.
18. Director, Estates, J&K.
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to the Lieutenant Governor.
22. Private Secretary to Advisor (F) to Lieutenant Governor.
23. Private Secretary to Advisor (B) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/ Secretary to the Government, GAD, J&K.
26. In-charge Website, GAD.
27. Notification file/ Stock file.


(Rajesh Sharma) JKAS

Additional Secretary to the Government